

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,**

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,  
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****CUSTOMS DIVISION BENCH****COURT NO. : 1 ROOM NO. : 504****DATED : 17/01/2018**

DAY : Wednesday

Time : 10:30 Hrs

**CORAM:**

HON'BLE JUDICIAL MEMBER, MR. ANIL CHOUDHARY

HON'BLE TECHNICAL MEMBER, MR. C. J. MATHEW

<b><u>SNo.</u></b>	<b><u>CASE No.</u></b>	<b><u>APPELLANT/RESPONDENT</u></b>	<b><u>REPRESENTATIVES</u></b>	<b><u>REMARKS</u></b>
<b><u>MISC (OTHERS) MATTERS</u></b>				
1	C/ROA/93077/2017	. Advanced Spectra Tek Pvt. Ltd. <b>-Vs-</b> CC (ACC & IMPORT) MUMBAI	IP/DR	*
	C/1180/2006			
<b><u>REGULAR MATTERS</u></b>				
2	C/MISC/92326/2017	VIPIN MAHAJAN <b>-Vs-</b> ADDITIONAL DIRECTOR GENERAL(ADJUDICATION)	PDS Legal /DR	PART HEARD
	C/85234/2017			
3	C/MISC/92325/2017	KNOWLEDGE INFRASTRUCTURE SYSTEMS P LTD <b>-Vs-</b> ADDITIONAL DIRECTOR GENERAL(ADJUDICATION)	PDS Legal /DR	PART HEARD
	C/85235/2017			
4	C/MISC/92327/2017	RAHUL BHANDARE <b>-Vs-</b> ADDITIONAL DIRECTOR GENERAL(ADJUDICATION)	PDS Legal /DR	PART HEARD
	C/85236/2017			
5	C/388/2008	. India Extrusion <b>-Vs-</b> CC (ACC & IMPORT) MUMBAI	S.N. Kantawala /DR	*
6	C/849/2008	Sanjeevan Medical Foundation <b>-Vs-</b> CC (IMPORT) MUMBAI	IP/DR	*
7	C/1216/2008	PLG Power Ltd. <b>-Vs-</b> CC (EXPORT) NHAVASHEVA	IP/DR	*
8	C/34/2009	Villayati Ram Mittal <b>-Vs-</b> CC (IMPORT) MUMBAI	V.M.Doiphode /DR	*
9	C/35/2009	Rohit Mittal <b>-Vs-</b> CC (IMPORT) MUMBAI	V.M.Doiphode /DR	*
10	C/152/2009	Venkata Rao Infra Projects Pvt. Ltd. <b>-Vs-</b> CC (IMPORT) MUMBAI	Prashant Patankar /DR	*
11	C/153/2009	M. Ramkrishna Rao <b>-Vs-</b> CC (IMPORT) MUMBAI	Prashant Patankar /DR	*
12	C/599/2009	Orient Ship Agency Pvt. Ltd. <b>-Vs-</b> CC (IMPORT) NHAVASHEVA	A. Mehta Laljee & Co. /DR	*
13	C/601/2009	Choice Creation	IP/DR	*

		<b>-Vs-</b> CC (IMPORT) NHAVASHEVA		
14	C/602/2009	Mazagaon Dock Ltd. <b>-Vs-</b> CC (IMPORT) MUMBAI	V. Sridharan, /DR	*
15	C/614/2009	CC (IMPORT) MUMBAI <b>-Vs-</b> Suri Exports (P) Ltd.	DR/IP	*
16	C/618/2009	Hazel Mercantile Ltd. <b>-Vs-</b> CC (IMPORT) NHAVASHEVA	S.N. Kantawala /DR	*
17	E/86131/2014	CENTURY ENKA LTD <b>-Vs-</b> CCE RAIGAD	PDS Legal /DR	

\* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**Manas Kumar Sinha,  
Assistant Registrar,  
CUSTOMS DIVISION BENCH,  
CESTAT - Mumbai**